

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4207
ANSWERED ON:21.04.2010
INDO-MALDIVES AGREEMENT IN RENEWABLE ENERGY SECTOR
Angadi Shri Suresh Chanabasappa

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a host of Indian companies are investing in Maldives in a wide variety of sectors from infrastructure to healthcare including renewable energy development;
- (b) if so, the details thereof;
- (c) whether any agreements have been signed in this regard with Maldives;
- (d) if so, the details thereof; and
- (e) the extent to which these steps have benefited both India and Maldives in the recent past?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (e): Indian companies have shown interest in investing in the Maldives, especially after the privatization programme undertaken by the Government of Maldives. In the recent past, GMR Infrastructure Global Limited, a subsidiary of GMR Infrastructure, Suzlon Energy Limited and Shri Educare of Delhi have signed agreements in developing an international airport at Hanimadhoo, to set up a 25 MW wind farm in the Southern Province of Maldives and taking over the management of Ghiyassudin School in Male respectively. Apollo Hospitals (India) have also signed an Agreement with the Government of Maldives in January 2010 to manage the affairs of the Indira Gandhi Memorial Hospital (IGMH), Male. The signing of these agreements by Indian companies with the Government of Maldives promotes stronger economic linkages between the two countries.